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(2023) 11 TDSAT CK 0001

Telecom Disputes Settlement And Appellate Tribunal

Case No: Broadcasting Petition No. 272 Of 2022

Arohon Cable Tv Network Ltd

APPELLANT

۷s

Beauti Cable And Anr

RESPONDENT

Date of Decision: Nov. 1, 2023

Hon'ble Judges: Sanjeev Pandey, Director

Bench: Single Bench

Advocate: Shivam Vashisht, Vishwajeet Singh

Judgement

This matter is at evidence stage. Mr. Vishwajeet Singh, Advocate, appears for Respondents No.1 and 2 and seeks time for filing Vakalatnama in

respect of Respondent No.2. It is informed that pleadings in respect of Respondent No.1 are complete and Issues have also been framed in these

matters. Petitioner has also filed its evidence affidavit. Mr. Vishwajeet Singh, Advocate, further states that he will file an appropriate Miscellaneous

Application seeking orders of Hon'ble Tribunal to permit him to file Vakalatnama and also Reply for Respondent No.2 at this point of time when the

matter has reached the stage of evidence. He may do so as per TDSAT Procedures, 2005. List the matter for Directions on 4th December, 2023.Â